

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD.

No. CP 44 of 2000  
in R.A.42/1998  
in O.A.428 of 1994.

DATE OF ORDER : 27.4.2000

BETWEEN :

A.Ramakrishna Rao.

... Applicant

.....

GOVT OF INDIA, through its  
Secretary, Ministry of Information &  
Broadcasting, Sastri Bhawan,  
New Delhi. (Mr.Y.N.Chaturvedi).

... Respondents

Counsel for the applicant : Mr.K.Lakshminarasimha.

Counsel for the respondents : Mr.B.Narasimha Sharma.

CORAM :

1. The Hon'ble Mr.R.Rangarajan, Member (A).
2. The Hon'ble Mr.B.S.Jai Parameshwar, Member (J).

ORDER

R.Rangarajan, Member (A).

Heard Mr.Lakshman Rao P. for the applicant and Mr.M.C.Jacob  
for Mr.B.Narasimha Sharma, for the respondents.

2. We do not find any reason to consider this contempt petition.  
The contempt petition is closed.

(B.S.Jai Parameshwar)  
Member (J)

(R.Rangarajan)  
Member (A)

DATED 27th APRIL, 2000  
DICTATED IN OPEN COURT

r.s.